



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 22.05.2024

NOTICE

Please take notice that the following matter was listed in the Court – II on 20.05.2024, is as follows. The next date of hearing in the matter is 12.07.2024.

S. No.	Case No.	Name of the parties	Counsel for Appellant	Counsel for Respondent
1.	Comp. App. (AT) No. 82 of 2024 & I.A. No. 2378 of 2024 (PH)	Renu Khanna & Anr. Vs. Khanna Paper Mills Ltd. & Ors.	Swapnil Gupta	Nitin Mishra Sohil Shah Aditya Soni-R1 to R4 Arun Kumar-R6 to 8 & 10.

By order of Hon'ble Chairperson
-Sd/-
Registrar